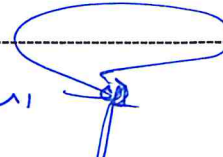



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.38/BB/ 2017		For Hearing	230/ 232	DHFL VYSYA Housing Finance Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATISH JOHN SPTK 0421	Advocate for petitioner	
2.	Sinchana M.R	ROC/RD	

Counsel for petitioner is present. Counsel has filed joint synopsis and also a memo along with a letter from the Reserve Bank of India Smt. M.R. Sinchana appearing for ROC and RD is present. We have heard the counsel appearing for the petitioner and also the Standing Counsel for ROC and RD.

The matter is listed for orders on 27.10.2017.

  
MEMBER (J)

  
MEMBER (T)